

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal Nos. 198 of 2014, 199 of 2014 & 200 of 2014**

**Dated : 24<sup>th</sup> November, 2014**

**In the matter of:**

**Appeal No. 198 of 2014**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)**

**Versus**

**Green Infra Corporate Wind Power Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Mr. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Kumar Mihir

**Appeal No. 199 of 2014**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)**

**Versus**

**Green Infra Corporate Wind Power Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Mr. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Kumar Mihir

**Appeal No. 200 of 2014**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)**

**Versus**

**Vaayu (India) Power Corporation Pvt. Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Mr. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Kumar Mihir

**ORDER**

As the Bench did not assemble today, the matter is posted for hearing on  
**2<sup>nd</sup> December, 2014.**

**Court Master**

rkt